

The Minister of Labour (Shri V. V. Giri): The Employees Provident Funds Scheme, 1952 framed under Section 5 of the Employees' Provident Fund Act, 1952, came into force with effect from the 1st November, 1952.

The employers in the factories concerned are bound by law to implement the Scheme. The reports received so far indicate that the employers are taking steps for carrying out the provisions of the Scheme.

राजस्थान में नई रेलवे लाइनों का निर्माण

५९७. श्री शारदापाल : (क) क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि क्या बीकानेर तथा जसलमेर, बुरू तथा फतहपुर और गंगानगर तथा हिन्दूमलकोट के बीच कोई नई रेलवे लाइनों बनाने का प्रस्ताव है ?

(ख) यदि हां, तो ये कब तक पूरी होंगी ?

(ग) क्या बीकानेर रेलवे जंक्शन स्टेशन की बढ़ाने या उसे वर्तमान स्थान से हटा कर किसी अन्य स्थान पर बनाने की कोई योजना विचाराधीन है, यदि हां, तो यह कब तक क्रियान्वित होगी ?

(घ) क्या यह योजना मूलपूर्व बीकानेर स्टेट रेलवे के भी विचाराधीन की ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No proposals for the construction of new railway lines between Bikaner and Jaisalmer, and Chooru and Fatehpur are under consideration at present. A preliminary examination for a rail link between Hindumalkot and Ganganagar is being made at present.

(b) It is not possible at present to consider new constructions except top priority projects in connection with the Five-year Plan.

(c) A scheme for remodelling Bikaner station yard is under consideration. It is likely that work on it will be undertaken in 1953-54. There is no proposal for shifting Bikaner railway station to another site.

(d) A scheme for shifting Bikaner station about 2 miles away from its present position was considered by the Bikaner State Railway before 1947 but was abandoned.

हनुमानगढ़ तथा गार्दूलपुर के बीच बच्चक यात्रियों का बचसाना

५९८. श्री शारदापाल : क्या रेल मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या यह ठीक है कि हनुमानगढ़ तथा गार्दूलपुर जंक्शन (उत्तरी रेलवे) के बीच २४ बंटों में केवल एक ही गाडी जाती जाती है, जब कि उस लाइन पर यात्रियों की काफी संख्या रहती है ?

(ख) क्या इस लाइन पर एक और गाडी चलाने के लिये कोई मांग की गई थी, यदि हां, तो इस सम्बन्ध में क्या किया जा रहा है ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Yes. Owing to the difficult position in respect of availability of coaching stock, it is not yet feasible to introduce another train between Hanumangarh and Sardulpur. The demand has, however, been noted for the provision of a train when the availability of rolling stock permits it.

INDIAN PHARMACOPOEIA COMMITTEE  
(EXPERT SUB-COMMITTEE)

599. Dr. Amla: Will the Minister of Health be pleased to state:

(a) the date on which eight Expert Sub-Committees were formed by the Indian Pharmacopoeia Committee; and

(b) when the reports of these Sub-Committees will be published?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) The eight Sub-Committees were proposed by the Indian Pharmacopoeia Committee in November 1949 but were actually formed in 1950.

(b) The Sub-Committees are intended to help the main Committee in technical matters relating to the monographs of the Indian Pharmacopoeia and are not required to submit official reports. There will, therefore, be no publication of the reports of the Sub-Committees.

MATERNITY BENEFITS LAWS

600. Shri P. L. Barupal: (a) Will the Minister of Labour be pleased to state which States in India have

enacted Maternity Benefits Law and in what years?

(b) What is the qualifying period, maximum period of benefit—post-natal and ante-natal—and the rate of benefit in the various States and in mines?

The Minister of Labour (Shri V. V. Giri): (a) and (b). A statement giving the required information is laid on the Table. [See Appendix VII, annexure No. 18]

#### THE EMPLOYMENT OF CHILDREN ACT, 1938

601. Shri P. L. Barupal: Will the Minister of Labour be pleased to state in which of the Part 'B' and 'C' States, the Employment of Children Act of 1938 has been made applicable?

The Minister of Labour (Shri V. V. Giri): The Employment of Children Act, 1938, has been made applicable to all the Part 'B' and 'C' States except the State of Jammu and Kashmir.

#### VOCATIONAL TRAINING OF CHILDREN AND YOUNG PERSONS

602. Shri P. L. Barupal: Will the Minister of Labour be pleased to state what facilities have been made available by the Union Government to the various State Governments and private industrial houses for vocational training of children and young persons?

The Minister of Labour (Shri V. V. Giri): No facilities have been made available by the Government of India.

#### R. M. S. PLAYGROUND (SERAMPORE)

603. Shri Tushar Chatterjee: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a dispute is going on between the Eastern Railways and the Serampore Municipality over the question of exchange of the R.M.S. playground at Serampore; and

(b) if so, what steps Government have taken to settle the dispute?

The Deputy Minister of Railways and Transport (Shri Alagasan): (a) The reply is in the affirmative.

(b) The Government have decided that they would have no objection to the R.M.S. ground at Serampore being relinquished to the Municipality on the condition that a suitable plot of equivalent area is acquired by the Municipality at its own cost and handed over

to the Railway. The plot so selected should, however, be approved by the Railway Administration.

#### BRITISH SHIPPING COMPANIES

604. Shri H. N. Mukherjee: Will the Minister of Transport be pleased to state:

(a) the number of Indian seamen employed by British shipping companies operating from Indian ports in 1951-52.

(b) the number of Indians in the cadre of officers in British ships; and

(c) the difference, if any, in emoluments paid to Indian and British seamen in comparable categories by British shipping companies?

The Deputy Minister of Railways and Transport (Shri Alagasan): (a) The number of Indian seamen engaged on Indian articles during the year 1951-52 on British ships from the ports of Bombay and Calcutta is as follows:—

#### Indians

|          |      |
|----------|------|
| Bombay   | 8502 |
| Calcutta | 7708 |

(b) The number of Indian Officers employed on the ships of the three British companies which alone employ such Officers, namely, the British India Steam Navigation, the Asiatic Steam Navigation and the Mogul Line is 61 as shown below:—

#### Navigation Officers

38 (including 19 apprentices).

#### Engineer Officers

23 (including 4 uncertificated Junior Engineers).

Similar statistics regarding Indians employed as Purser's, Doctors, Electricians, Wireless Operators, etc. are not available.

(c) A statement showing the difference in the emoluments paid to Indian and British seamen in comparable categories employed on British ships is placed on the Table. [See Appendix VII, annexure No. 19].

#### चीनी मिलें

१०५. की टायकी बर्ला : क्या बाबू  
तबह कृषि मंत्री यह बतलाने की हुना करेंगे :

(क) राज्यवार कितनी चीनी मिलें  
१९५२-५३ की लीख में चलेंगी और १९५१-